

**Mahanadi Project**

\*341. **Shri Sanganna:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1995 on the 6th April, 1955 regarding the apportionment of expenditure incurred on the Mahanadi Project and state:

(a) whether any decision has since been taken in the matter; and

(b) if so, the nature thereof?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No, Sir.

(b) Does not arise.

**Vamsadhara Project**

\*353. **Shri Sanganna:** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 1056 on the 16th March, 1955 and state:

(a) whether any final decision has since been taken about the Vamsadhara Project of Andhra State; and

(b) if so, the nature thereof ?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Not yet, Sir.

(b) Does not arise.

**Slum Clearance (Madras)**

\*355. { **Shri Nanadas:**  
**Shri Gopala Rao:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Madras Government have submitted any scheme for improving slums in the City; and

(b) if so, the financial assistance proposed to be given to the State Government ?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, sir.

(b) The nature and extent of Central assistance that could reasonably be given to State Governments for their slum clearance operations, is still under consideration.

**U. N. Representatives in Delhi**

\*356. **Shri Gidwani:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that United Nations representatives in Delhi have been operating a wireless transmitter;

(b) if so, whether any permission or licence has been obtained by them for this purpose; and

(c) if not, the action proposed to be taken in the matter ?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes.

(b) No.

(c) The matter has already been taken up with the Secretary General, United Nations, New York.

**Former French Settlements in India**

148. **Shri A. K. Gopalan:** Will the Prime Minister be pleased to state:

(a) the educational facilities now existing in the former French settlements in India; and

(b) whether Government propose to continue these facilities after the *de jure* transfer of power ?

**The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru):** (a) In addition to 104 Primary and 5 Secondary schools in Pondicherry, which are run by the State Government, there is a Medical School, a Law College and a School of Arts and Crafts at Pondicherry. Besides, there are 91 private schools, 85 of which receive grants-in-aid from the State Government.

Education is given free upto the Primary School stage and free midday meals are provided to 4035 children in Primary Schools. Scholarships are granted by Government every year to 162 students for local study and to 20 students for studies abroad.

(b) Though no final decision has yet been taken in the matter, it is not likely that these facilities will be curtailed.

**Road Rollers**

149. **Shri Tulsidas:** Will the Minister of Commerce and Industry be pleased to state :

(a) the names of the units engaged in the construction of road rollers;

(b) the total quantity and value of road rollers produced during the years 1952, 1953 and 1954; and

(c) the estimated annual requirements of road rollers ?

**The Minister of Commerce and Industry and Iron and Steel (Shri Krishnamachari):** (a) There is no firm